

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Petition No.213/TT/2012

Date: 3.10.2012

To

The Deputy General Manager (Commercial),
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject: Approval of Transmission Tariff for Transmission Assets under Eastern Region
Strengthening Scheme – III in Eastern Region

Sir,

I am directed to refer to your petition mentioned above, and to request you to furnish following information on affidavit, with advance copy to the respondents/beneficiaries, latest by 1.11.2012:-

- (a) Detailed justification for significant increase in cost of items under heads, Hardware fittings by 92.31%, Earthwire by 55.56%, site preparation by 75.94% and 112.96% (Pages 32 and 105 of the petition) and cost of land by 75.94% as per Form 5B (Page 32 of the petition);
- (b) Data for capital cost benchmarking in accordance with the Commission's orders dated 27.4.2010 and 16.6.2010 regarding the benchmarking of capital cost of 765/400 kV Transmission Lines and Sub-stations.
- (c) Actual DOCO of the assets.

Yours faithfully,

(P.K. Sinha)
Assistant Chief (Legal)

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4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Petition No.213/TT/2012

Date: 9.10.2012

To

The Deputy General Manager (Commercial),
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject: Approval of Transmission Tariff for Transmission Assets under Eastern Region
Strengthening Scheme – III in Eastern Region

Sir,

In continuation of this Commission's letter dated 3.10.2012 seeking certain information by 1.11.2012, I am directed to seek the following further information on affidavit, with advance copy to the respondents/ beneficiaries, latest by 9.11.2012:-

- (a) Supporting document for interest rate and repayment schedule for Bond XXXVI, and Bond XL;
- (b) A certificate from the management/ CA indicating expenditure up to anticipated date of commercial operation (i.e. 30.11.2012) and additional capital expenditure up to 31.3.2014;
- (c) Status of the other assets covered in the project scope of ERSS-III.

Yours faithfully,

(P.K. Sinha)
Assistant Chief (Legal)